ORDER

With reference to this Department's earlier Order No. J-11017/3/2017-Judl. (Part-3) dated 21.12.2017, the President is pleased to extend the term of Smt. Amrita Prakash, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, for a further period of three years with effect from the date of expiry of her earlier term i.e. 21.12.2020 or until further orders, whichever is earlier; the President is also pleased to engage Shri Prashant Bhagwati, Advocate as Senior Panel Counsel for conducting Central Government litigation before the Central Administrative Tribunal (PB), New Delhi for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**Sl. No.** | **Name of Advocates** | **Contact details** | **Enrollment No.**
---|---|---|---
1. | Smt. Amrita Prakash | 75-76, Upper First Floor, Guru Angad Nagar Extension, Laxminagar, Delhi-110092<br>Mob: 9818667963<br>Tel: 011-49679792<br>Email: amritaprakash79@gmail.com | D/105/2005
2. | Shri Prashant Bhagwati | 62, South Side, T-4, Third Floor, Masjid Moth Village, Near Uday Park, DDA Market, New Delhi-110049<br>Mob: 9560000111<br>Email: bhagwatiprashant@gmail.com | RAJ/2066/2000

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary
Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
3. The Registrar, High Court of Delhi.
4. The Registrar, CAT (PB), New Delhi.
5. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
6. Both the Counsel as mentioned herein above.
8. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab ‘Judicial Section’ in the link “List of empanelled Advocates”.
11. Guard File/Judicial Section with 5 spare copies.

Section Officer (Judicial)
Tel: 011-23384945
Email: judicial-dla@nic.in

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